

- (b) Explanatory Memorandum on the First Report of the National Commission for Scheduled Castes (NSSC), New Delhi, for the period 2004-05.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 1784/15/10]
- II. A copy each (in English and Hindi) of the following papers:
- (a) Twenty-second Annual Report and Accounts of the Rehabilitation Council of India, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2000/15/10]
- III. Memorandum of Understanding between the Government of India (Ministry of Social Justice and Empowerment) and the National Handicapped Finance and Development Corporation (NHFDC), for the year 2009-10. [Placed in Library. See No. L.T. 1789/15/01]

**REPORT ON THE INDIAN PARLIAMENTARY PARTICIPATION AT INTERNATIONAL
CONFERENCE**

SECRETARY-GENERAL : Sir, I lay on the Table, a copy (in English and Hindi) of the Report on the participation of the Indian Parliamentary Delegation at the Fifty-fifth Commonwealth Parliamentary Conference held in Arusha, Tanzania from 28th September to 6th October, 2009. [Placed in Library. See No. L.T. 1881/15/01]

**REPORT OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI MUKUT MITHI (Arunachal Pradesh) : Sir, I lay on the Table, a copy (in English and Hindi) of the Sixth Report (Fifteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on "Reservation for and Employment of Scheduled Caste and Scheduled Tribes in South Western Railway"